

SUPREME COURT OF INDIA

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).7265/2008

K.S.RAMADAS (D) THR.LRS.

Petitioner(s)

VERSUS

STATE OF KARNATAKA & ANR.

Respondent(s)

Date: 24/09/2008 This Petition was called on for hearing today.

For Petitioner(s)

Ms. Hemantika Wahi,Adv.

Mr. Somanah Padhan,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Await service.

List the matter on 18.11.2008.

(S.G.SHAH)
Registrar